

(iv) development of minor forest produce,

(v) development of infrastructure and strengthening of protection measures, fire protection, and

(vi) preservation of wildlife

(c) and (d). The information is not maintained by the Government of India.

[*English*]

Release of Economic Offenders from Preventive Detention

2345. SHRI HAROQBHAI METHA : Will the Minister of FINANCE be pleased to state :

(a) the number of economic offenders released under orders of courts from preventive detention in the year 1986;

(b) the number of economic offenders released on bail under orders of courts in 1986; and

(c) the steps proposed to plug loop holes in the existing laws to check their circumvention ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Annual Target for Afforestation

2346. SHRI SHARAD DIGHE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) what was the afforestation target in terms of million hectares for 1986;

(b) the steps taken to develop the necessary infrastructure for achieving the target;

(c) the details of funds made available for planting trees in 1986; and

(d) the area afforested during 1986 ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) The target for planting trees in 1986-87 was 342 crores equivalent to 1.71 million ha. area to be afforested.

(b) The National Land Use and Wasteland Development Council had prescribed the Action Plan therefor. This has already been circulated to all the State/UT Governments. A copy of the Action Plan is laid on the Table of the House. [Placed in Library. See No. LT-4004/87] The emphasis is on massive people's involvement.

(c) The likely availability of funds for afforestation in the country during 1986-87 is to the tune of Rs. 469.13 crores. The details are as under :

	(Rs. in crores)
	Amount
1. Forestry Sector-State Plan	214.50
2. Forestry Sector-Centrally Sponsored Schemes	47.78
3. Earmarked Funds from Rural Development Schemes	206.85

(d) The number of trees planted in the country during 1986-87 (upto end January, 1987) is 343 crores, equivalent to 1.715 million hectares.

Illegal Conversion of Morphine into Heroin

2347. SHRI PARASRAM BHARDWAJ : Will the Minister of FINANCE be pleased to state :

(a) whether instances of illegal conversion of morphine into heroin have come to the notice of Government;

(b) if so, the details thereof; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b).

Yes, Sir. Certain instances of attempted illegal conversion of opium into morphine and heroin have come to the notice of the Government.

(c) The field formation remain vigilant to curb such illicit activities. The preventive and intelligence machinery has been geared up and appropriate enforcement measures are taken in co-ordination with the Central and State Government authorities concerned. A liberalised reward scheme has been announced by the Government under which the Central and State enforcement Officers and their informants are entitled to reward for drug-seizures. The drug offenders are proceeded against, and punished under the Narcotic Drugs and Psychotropic Substances Act, 1985.

Afforestation Programme in Andhra Pradesh

2348. SHRI V. TULSIRAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the targets fixed for afforestation for the State of Andhra Pradesh during the last three years have been achieved;

(b) the details of assistance given to the State of Andhra Pradesh and the achievements in this connection; and

(c) whether any specific provision has been made to stop shifting cultivation in the hilly and tribal areas in the State and also in forests ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) Achievements under afforestation in Andhra Pradesh have been 103.9, 121.4 and 91.6 (upto 31.1.1987) per cent of the targets in 1984-85, 1985-86 and 1986-87 respectively.

(b) The Central assistance provided during 1984-85 and 1985-86 and allocation during 1986-87 amounts to Rs. 34 crores and 78.24 crores seedlings were planted during 1984-85, 1985-86 and 1986-87 (upto 31.1.1987).

(c) Yes, Sir.

Central Assistance to Registered Organisations in Andhra Pradesh

2349. SHRI V. TULSIRAM : Will the Minister of WELFARE be pleased to state :

(a) the names of registered voluntary organisations in Andhra Pradesh who are getting assistance from the Union Government;

(b) the basis on which assistance is given to registered voluntary organisations; and

(c) whether there is some proposal under consideration of the Union Government to give the entire amount of assistance meant for voluntary organisations to the State Government for its proper distribution and to put a check on its misuse.

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) A statement is given below.

(b) Financial Assistance is provided to Registered Voluntary Organisations of All India character and in some cases to major voluntary organisations whose activities are of national significance, against specific programmes and projects, on year to year basis. The quantum of assistance varies from scheme to scheme from 80% to 95%.

(c) No, Sir. No such proposal is under consideration of the Government. However, grants are released on the recommendation of the State Governments. They are also expected to inspect the working of the voluntary organisations to ensure proper utilisation of the funds.

Statement

Central Assistance to Registered Organisations in Andhra Pradesh

Names of the registered voluntary organisations in Andhra Pradesh getting financial assistance from the Ministry of Welfare during 1986-87 are given below :